NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1249/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

8

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Khakhar & Co. V/s. Iosis Spa & Wellness Pvt .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
	Abbas Mandnim No Ranal-S		Mulh
			,

Vishal S. Adv. for Shriyan MApplicant

ORDER CP No.1249/ I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel wants to furnish additional documents to support its claim in respect to the reply come from the Corporate Debtor side, the Petitioner side is hereby directed to file the same in the Registry and get ready on the next date of hearing.

List this matter for hearing on 18.9.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASHKUMAR**

Member (Judicial)